

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/01364/2018**

**Chandigarh, this the 22<sup>nd</sup> day of November, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

...

1. Bharatiya Postal Employees Association Group 'Group C', Punjab Circle Punjab at Amritsar through its President Mohinder Singh, aged 56 years son of late Ganda Singh resident of House No. 53, Street No. 1, Sant Nagar, Mehlan Road, Sangrur, District Sangrur – 148001.

2. Ashna Vashisht, aged 30 years daughter of Pardeep Kumar resident of Vashisht Ashiana, House No. 535, Railway Road, Sangrur – 148001 working as Postal Assistant Group C.

**....Applicants**

**(Present: Mr. P.S. Dhaliwal, Advocate)**

**Versus**

1. Union of India through its Secretary, Ministry of Communication and IT, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. Chief Postmaster General, Punjab Circle, Sandesh Bhawan, Sector 17/E, Chandigarh – 160017.
3. Asstt. Postmaster General (Staff) Punjab Circle, Sector 17 E, Chandigarh – 160017.
4. Supdt. of Post Offices, Sangrur Division, Sangrur – 148001.

**..... Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. Applicants Union and one of the affected party, have impugned the transfer orders of individuals by filing the present single joint Application, while challenging the validity of the transfer guidelines.
2. After realizing that such kind of public interest litigation does not come within the jurisdiction of Central Administrative Tribunal, as per the relevant Act, learned counsel for the applicant seeks permission to withdraw the O.A., with liberty to the individual

applicants to file separate O.As, against their transfer orders, if they are aggrieved.

3. Ordered accordingly. MA No. 060/01757/2018 also stands disposed of.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 22.11.2018**

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